

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16-07-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/124/CAA/2018  
NAME OF THE PETITIONER(S) : SOFTECH ECO WORLD PVT LTD  
NAME OF THE RESPONDENT(S) : RMZ INFINITY CHENNAI LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
1.	PAWAN SHABACH	Counsel for Petitioner	K. P. J
2.	K. MANI VARMA	Authorized Representative of or	
3.	J. Narayanasami & Rajkumar Shakti Sole Counsel	15 Sept	

**ORDER**

Counsel for the Petitioner present. Representative of the Official Liquidator present. The Standing Counsel representing the Income Tax Department present. Reports from RD and Official Liquidator are awaited. Put up on 01.08.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)